

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	Hearing	560(6)	Anchor Lines Pvt. Ltd.,

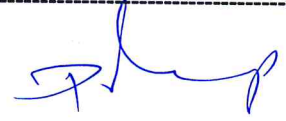
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Basavaraj V. Sabarad
H.K. Pradeep Kumar
9535555558

Advocate for
Respondent No. 2



SRSHIVA PRAKASH
9844029123

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent has filed some preliminary objections. Perused the office note. In this matter, notice was not ordered to ROC even when the matter was pending before the Hon'ble High Court of Karnataka before transfer to this Tribunal. Therefore, notice to go to ROC.

Issue notice to ROC Karnataka at Bangalore. Counsel for respondent has also filed one memo with a copy of the order of the Hon'ble High Court of Karnataka.

List it on 13.09.2017.

MEMBER (J)

MEMBER (T)